NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 27.06.2025 (FRIDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 29/2022 For Exemption IA No. 333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. & 4 Ors.	Mr. Akshat Singh	Mr. K Gaurav Kumar- R1-R5
2.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar

By order of Hon'ble Member (Judicial)

Chennai Bench

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